

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA**

**UNSTARRED QUESTION NO.3291**

TO BE ANSWERED ON 18<sup>TH</sup> DECEMBER, 2015/AGRAHAYANA 27, 1937(SAKA)

**Internship in RBI**

**3291: SHRI SUMEDHANAND SARSWATI**

**QUESTION**

Will the Minister of FINANCE be pleased to state:

- (a) whether it is true that the students of five year Integrated Course (LLB) can apply only for placements and internship with RBI;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether RBI has received any representations to amend the rules relating to placements and internship with RBI and if so, the details thereof; and
- (d) the response of the RBI thereon?

**ANSWER**

**The Minister of State in the Ministry of Finance  
(Shri Jayant Sinha)**

(a) to (d): No Sir. Reserve Bank of India (RBI) has informed that apart from students pursuing integrated five years law course, the students pursuing three year full time professional degree in law have also been made eligible to apply for internship scheme in RBI, on the basis of a representation received by them.

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